

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/113/2024 in Company Petition IB/372/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Maharashtra
NAME OF THE RESPONDENT(S)	Shri Nagi Reddy
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/113/2024

Present: Mr. Golla Ramakrishna Rao, Resolution Professional along with Ld. Counsel Ms. Aishwarya C for the Resolution Professional.

The applicant is directed to proceed as per the law/procedure and accordingly this application is disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)